Court Room no. 35
Today's Board of matters/ cases for consideration/ hearing
Date : 20/08/2020

Sr. No	Case No.	Name of parties	Stage	Remark
1	ABA. 321/20	State v/.s Mohd. Mubarak Mohd. Yusuf Retiwala	Hearing	
2	BA. 753/20	State v/s. Sumit Lanke	Hearing	
3	Pocso. MA. 742/20	State v/s Unknown person	Hearing	
4	Bail application in Pocso. 667/18	State v/s. Anand Periyarwami Arjun	Reply	
5	ABA. 831/2020	State v/s. Sharafat Ali Murtaza Ali Shaikh	Report	